

(b) Does not arise.

[English]

[Translation]

**Coal Mining in Tawa and Chhatarpur Mines**

1880. SHRI S.C. VERMA: Will the Minister of ENERGY be pleased to state:

(a) whether the Pathakheda Coalfield has been meeting the requirement of Coal of Sarani Power Station;

(b) if not, the reasons therefor;

(c) whether any survey has been conducted at Tawa and Chhatarpur mines and if so, the total quantity of coal reserves found therein; and

(d) the time by which the mining work will start there?

**THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI):** (a) and (b). Bulk of the requirement of Sarni power station is met from Pathakheda mines. On account of demand for coal from this power station being more than the production from Pathakheda mine the balance requirement is met from other mines of Western Coalfields Ltd.

(c) and (d). Yes Sir. Extractable reserves in Tawa Block and Chhatarpur I Block have been reported to be approximately 25 m.t. and 4 m.t. respectively. However commercial exploitation of these reserves was found to be economically non-viable.

**Joint Stock Companies**

1881. SHRI SUDAM DESHMUKH: Will the Minister of INDUSTRY be pleased to state:

(a) the number of total assets of joint stock private limited companies, public limited companies and Government companies, separately; and

(b) the number of joint stock companies out of these which have shown profits in their annual accounts during the last three years?

**THE MINISTER OF INDUSTRY (SHRI AJIT SINGH):** (a) As on 31-3-1990, there were 2,01,365 companies at work registered under Companies Act, 1956. These included 1160 government companies, 20,254 non-government public limited companies and 1,77,139 non-government private limited companies. To collect financial data including total assets of these companies on a yearly basis is neither practicable nor feasible. However, a detailed study of the financial parameters was made in respect of 969 government companies 2,174 public limited companies and 142 non-government private limited companies each having paid-up capital of Rs. 50 lakhs or above for the year 1987-88. Research articles on these were prepared and were printed in the July (1989) issue and the June (1990) issue of the Company Affairs Department's journal, "Company News and Notes". As per this study the position in respect of the total assets of these companies that emerges is indicated below: